

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 241 of 2014

Dated : **5th November, 2014**

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

M/s Classic Citi Investments Pvt. Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory ... Respondent(s)
Commission & Anr.

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Ms. Ramni Taneja for R-2

ORDER

The learned counsel for the Respondent No.2 undertakes to file Vakalatnama and reply by 25.11.2014. Shri Buddy A. Ranganadhan wishes to seek instructions from the State Commission.

Post the matter on **1st December, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

vt/vg